

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 316 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017**

Name of the Company: Iberchem S. A & Anr.
V/s.
Yatin Chandulal Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HITESH BUCH	PCS	} FOR PETITIONERS	<i>H. Buch</i>
	RASESH PARIKH	ADV		
2.	KISAN DAVE	"		
	SUJAL SHAH	Advocate for	Resp NOS 3 to 7	<i>Sujal Shah</i>
3.	Mr. Saurabh Soparkar alongwith Mr. Bijal Chhatrapati	Advocate	Applicants	<i>Saurabh Soparkar</i>
4.	Siddharth Sinha	Advocate	Applicants	<i>Sinha</i>

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned Advocate Mr. Kisan Dave with Learned PCS Mr. Hitesh Buch present for Respondent and Learned Advocate Mr. Sujal Shah present for Respondent no. 3 to 7 in IA 316/2017.

Heard arguments of Learned Counsel for Respondent.

Order reserved in IA 316/2017.

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of November, 2017.